

Annexure - 1

Name of the corporate debtor: Enestee Engineering Limited ; Date of commencement of liquidation: 16.09.2020 ; List of stakeholders as on: 21.02.2022
List of Secured Financial Creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted								Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted							
1	Punjab National Bank (Previously OBC)	23-10-20	1,052,159,768.00	1,052,159,768.00	Secured		Yes	<p>For Fund Based Term Loan Limit Primary Security 1st charge on immovable assets / securities of the company Collateral Security Both fund based & non fund-based limits is collateral secured by way of mortgage of following immovable properties on pari passu basis with consortium member banks.</p> <p>For Fund Based WC-Cash Credit Limit Primary Security 1st Pari Passu Charge by way of hypothecation of Stocks of raw material,semi-finished goods, finished goods, stores & stores, receivables bills and other current assets (both present & future) with other working capital consortium members Collateral Security Both fund based & non-fund based limits is collateral secured by way of mortgage of following immovable properties on pari passu basis with consortium member banks.</p> <p>For Non Fund Based - Bank Guarantee Limit Primary Security - Counter Guarantee <input type="checkbox"/> Extension of Charge on the current assets of the company on 1stpari passu basis with existing WC lenders <input type="checkbox"/> Performance & Financial: 15% in duly discharged FDRs with lien noted in favour of the bank. Collateral Security As applicable for CC & TL facility, given below</p> <p>Description (Res./Canal/ Agr. Land) and address Total Area Name of Owner Factory Land and Building bearing survey no 18 A1 & 18 A3, out of survey no 18/ A+B, PH No 23, Mouza Chinchbhawan, Tahsil Kalmeshwar, DistNagpur (pari passu charge with IDBI bank & South Indian Bank) [1st charge to the extent of corporate term loan] 8.08Hect. M/s Enestee Engineering Ltd Residential apartment at 202, Om Mansion, plot 158, Kh No 217, City survey no 1007, Mouza Lendhra, Ramdaspeth, Off Canal Road, DistNagpur(Pari passu charge with IDBI bank & South Indian Bank) [1st charge to the extent of corporate term loan] 1506.41 sq ft Sh. Madhu Nair & Smt. Chitra Nair Office block 701/A, Shriram Shyam Tower, Kh No 101/3, PH No 8, City survey 1866, Mouza Sitabildi, Civil Lines, Dist Nagpur (Pari passu charge with IDBI bank & South Indian Bank) [1st charge to the extent of corporate term loan] 1593.05 sq ft Sh. Madhu Nair 2ndpari passu charge on Kh.No.2/3 B, P Halaka No.64 Mauza- Nanadevi No.189, admeasuring 3.65 Hectore i.e 9.01935 Acres Mouda- Tarsa Road Dist Nagpur 3.65 Hect. M/s Enestee Engineering Ltd Pledge of 457670 physical shares (value of each share - Rs. 10/-) standing in the name of [Sh. Madhu K Nair - 2540333 Shares, Smt. Chitra M. Nair, - 653333 Shares & Sh. Sandeep 1374000 shares] (under pari passu basis). Personal / Corporate Guarantee of i. Shri. Madhu K Nair ii. Shri Sandeep Madhu Nair iii. Smt.Chitra Madhu Nair</p>	NA	45.34%	-	-	-	-	NA		
2	The South Indian Bank Ltd	19-10-20	34,647,248.33	34,647,248.33	Secured		Yes	<p>Security - 1. 2nd Pari passu charge along with OBC and IDBI, on Factory Land and Building bearing survey no 18 A-1, out of survey no 18/ A+B, PH No 23, Mouza Chinchbhawan, TahsilKalmeshwar, Dist Nagpur 2. 2nd Pari passu charge along with OBC and IDBI, on Residential apartment at 202, Om Mansion, plot 158, Kh No 217, City survey no 1007, Mouza Lendhra, Ramdaspeth, Off Canal Road, Dist Nagpur 3. 2nd Pari passu charge along with OBC and IDBI, on Office block 701/A, Shriramshyam Tower, Kh No 101/3, PH No 8, City survey 1866, Mouza Sitabildi, Civil Lines, Dist Nagpur 4. 2ndpari passu charge along with OBC, on Kh.No.2/3 B, P Halaka No.64 Mauza- Nanadevi No.189, admeasuring 3.65 Hectore i.e 9.01935 Acres Mouda- Tarsa Road Dist Nagpur (This property is originally mortgaged with IDBI Bank)</p>	NA	1.49%	-	-	-	NA			
3	IDBI Bank Ltd	22-10-20	284,199,043.74	284,199,043.74	Secured		Yes	<p>Primary Security to Enestee Engineering Ltd - The Borrower: First hypothecation charge on entire current assets of the company comprising raw material, stock in process, finished goods, consumables stores and spares, and receivables on pari-passu basis with consortium. Collateral Security offered by Enestee Engineering Ltd to the Bank: First Charge on property situated at (i) KH No. 2/3-B Mauza - Nanadevi No. 189, P.H. No 64 admeasuring 3.65 Hectore Mouza-Tarsa road, DistNagpur. Second Pari-passu Charge over fixed assets of the company, present and future, including Hypothecation of plant and machinery and Equitable Mortgage of land and building situated at: (ii) Industrial land and various industrial building structural sheds bearing Kharsa No 18A-1(18/A+B) and 18A-3(18/A+B) Mouza Chinchbhawan, tahsil Kalmeshwar, Dist Nagpur admeasuring 8.08 Hectore(8080 Sq. mtr) (iii) Residential apartment at 202, Om mansion, Plot 158, Kh No 217, city survey No 1007, Mouza Lendhra, ramdaspeth, off canal Road, Dist Nagpur admeasuring 1506.41 sqft. (iv) Office Block 701/A, Shivramshyam Tower, Kh No 101/3, PH No 8, City survey 1866, Mouza Sitabildi, Civil Lines Dist Nagpur, admeasuring 1593.05 asft built up area admeasuring buildup area of 1593.05 sqft. Name of Guarantors 1. Shri Madhu Nair 2. Smt Chitra Nair 3. Shri Sandeep Nair</p>	NA	12.25%	-	-	-	NA			
4	Kotak Mahindra Bank Ltd	21-10-20	989,942.00	989,942.00	Secured		No	<p>CONSTRUCTION EQUIPMENT FINANCE: A) Ce - 513522-Crane - Escorts Construction Equipment Ltd - Cb, Escorts 12 Ton Crane - 08-Nov-2016 B) Ce - 513539-Crane - Escorts Construction Equipment Ltd - Cb, Escorts 12 Ton Crane - 08-Nov-2016 C) Ce - 513546 - Motor Grader - Xigma Machinery Co Ltd - Cb, Mobile Cranes - 08-Nov-2016 D) Ce - 513568 - Tower Crane - Action Construction Equipments Ltd - Cb, Ace Make Tower Crane Model Tc_5540 - 08-Nov-2016 E) Ce - 513580 - Tower Crane - Action Construction Equipments Ltd - Cb, Ace Make Tower Crane Model Tc_5540 - 08-Nov-2016 F) Ce - 513574 - Tower Crane - Action Construction Equipments Ltd - Cb, Ace Make Tower Crane Model Tc_5540 - 08-Nov-2016 G) CE - 513551 - Construction Equipments Crane - Hercules Crane (P) Ltd - Cb, Hydraulic, Mobile, Crane, H_130, 08-NOV-2016</p>	NA	0.04%	-	-	-	NA			
5	Hinduja Leyland Finance Ltd	24-10-20	9,523,080.00	9,523,080.00	Secured		No	<p>VEHICLE /CONSTRUCTION EQUIPMENT FINANCE Sr. No Contract no. Machine/ Assets Details, Engine no. Chassis no. Hypothecation 1. CRNGNG00909 Crawler Crane-4006 4006 Hinduja Leyland Finance Limited 2. CRNGNG00894 P6H-5300 Crawler Mounted Crane 39343 39343 Hinduja Leyland Finance Limited. 3. CRNGNG00926 P AND H 670 CRAWLER CRANE WLC 31826 39343 Hinduja Leyland Finance Limited.</p>	NA	0.41%	-	-	-	NA			
TOTAL			1,381,519,082.07	1,381,519,082.07								59.53%					